

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36 Janpath, New Delhi 110 001
(Tele No.23353503 FAX No.23753923)

No.- 1/3/2009-Reg. Aff.(RE Tariff FY 10-11)/CERC

Dated: 9th June, 2010

PUBLIC NOTICE

Subject: Draft guidelines for determination of Tariff for procurement of power from Roof top PV and other Small Solar power projects having capacity less than 1 MW

The Tariff Policy in para 6.4(3) mandates the Commission to frame guidelines for pricing non firm power from non-conventional sources. Accordingly, in pursuance of the said mandate under the Tariff Policy and with the intent to harmonised regulatory approach, the Commission has framed draft guidelines on determination of tariff for procurement of power from Rooftop PV and other small power project having capacity less than 1 MW. Draft guidelines along with explanatory memorandum are enclosed with this notice and can be downloaded.

2. Notice is hereby given under Section 23 of the General Clauses Act, 1897 that the comments/ suggestions/objections on the draft guidelines for determination of Tariff for procurement of power from Roof top PV and other Small Solar power projects having capacity less than 1 MW, may be sent to the undersigned latest by 24.06.2010.

3. The comments/suggestions/objections received after the stipulated date in the Commission's office may not be considered while finalising these guidelines.

Sd/-

(Alok Kumar)

Secretary